

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.388
TO BE ANSWERED ON 9TH DECEMBER 2022

NETWORK OF MANDIS UNDER FCI

388 SHRI K.R. SURESH REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government agrees with the view that Food Corporation of India (FCI) should increase the network of mandis and storage capacity, and it should also build marketing infrastructure;
- (b) if so, the steps being taken/proposed to be taken by Government in this regard; and
- (c) if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a), (b) & (c): Government agencies undertake MSP operation at mandis/ temporary purchase centres/aggregation points. Sufficient numbers of procurement centres are opened by procuring agencies including Food Corporation of India (FCI), keeping in view the procurement potential and geographical spread of the State concerned. Large number of temporary purchase centres in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of the farmers.

The number of purchase centres opened by FCI and State Govt./Agencies for paddy and wheat procurement operations at MSP during last three years is as under:-

Paddy:-

KMS	FCI	State Govt./Agencies	Total
2019-20	456	66716	67172
2020-21	400	74284	74684
2021-22	442	64819	65261

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Wheat:-

RMS	FCI	State Govt./Agencies	Total
2020-21	659	19502	20161
2021-22	735	20371	21106
2022-23	320	18215	18535

As on 01.11.2022, Covered Storage capacity available with FCI is 362.71 Lakh MT (Owned and Hired) for storage of foodgrains.

The requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and Public Distribution System (PDS) operations for Rice and Wheat mainly. Storage gap is assessed in the procuring States based on the highest stock levels in the last three years and in the consuming States on the basis of 4 months (6 months in case of North Eastern states and in some other states like J&K, Ladakh, Himachal Pradesh, Uttarakhand, Andaman & Nicobar and Lakshadweep) requirement of National Food Security Act (NFSA) and Other Welfare Scheme (OWS). FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired.

FCI augments its storage capacity through following schemes:-

1. Private Entrepreneurs Guarantee (PEG) Scheme
2. Central Sector Scheme (CSS)
3. Construction of Silo's under PPP mode
4. Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/State Agencies
5. Private Warehousing Scheme (PWS)
